

GEE GEE GRANITES LIMITED

Registered Off.: 23, College Road, Nungambakkam, Chennai, Tamil Nadu - 600006,

Tel No: 044-28278265 and Fax No: 044-28213288; Email: geegegranites@live.in and Website: www.gggranites.com

This Corrigendum to Detailed Public Statement ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of ASIT KUMAR GHOSH (the 'Acquirer') in respect of the Open Offer to the equity shareholders of Gee Gee Granites Limited (the 'Target Company' or 'GGGL') pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum is being issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR-1/6173/14 dated February 26, 2014 but received on February 27, 2014 and should be read in conjunction with the Public Announcement filed on October 31, 2013 (Thursday) and Detailed Public Statement ('DPS') appeared in The Financial Express (English-All Editions), Jansatta (Hindi-All Editions), Mumbai Lakshadeep (Marathi-Mumbai Edition) and Makkal Kural (Tamil-Chennai Edition) on November 08, 2013 (Friday), unless otherwise specified.

The Revised activity schedule of the Target Company is as follows:

Revised Schedule of Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	October 31, 2013	Thursday	October 31, 2013	Thursday
Date of Detailed Public Statement	November 8, 2013	Friday	November 8, 2013	Friday
Date by which Draft Letter of Offer will be filed with the SEBI	November 18, 2013	Monday	November 18, 2013	Monday
Last date for a Competitive Bid, if any	December 2, 2013	Monday	December 2, 2013	Monday
Date of receipt of the comments on Draft Letter of Offer from SEBI	December 9, 2013	Monday	February 27, 2014	Thursday
Identified Date	December 11, 2013	Wednesday	March 3, 2014	Monday
Date by which Letter of Offer will be dispatched to the Shareholders	December 18, 2013	Wednesday	March 10, 2014	Monday
Last date for Revising the Offer Price/Number of Equity Shares	December 19, 2013	Thursday	March 11, 2014	Tuesday
Last Date of announcement containing reasoned recommendation by committee of independent directors of GGGL	December 20, 2013	Friday	March 12, 2014	Wednesday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), procedure for tendering acceptances etc.	December 24, 2013	Tuesday	March 14, 2014	Friday
Date of opening of the Tendering Period	December 26, 2013	Thursday	March 18, 2014	Tuesday
Date of closing of the Tendering Period	January 8, 2014	Wednesday	April 1, 2014	Tuesday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	January 23, 2014	Thursday	April 17, 2014	Thursday
Date of post offer advertisement	January 30, 2014	Thursday	April 25, 2014	Friday

All the other terms and conditions remain unchanged.

The Acquirer accepts full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirer:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Rishabh Jain/Mr. Nikesh Jain

914, 9th Floor, Raheja Chambers, Nariman Point, Mumbai - 400021, Maharashtra
Tel.: 022-22870443/44/45; Fax: 022-22870446; E-mail: rishabh@intensivefiscal.com

Date : February 28, 2014

Place : Mumbai

PRESSMAN